

(d) whether such machines have been installed at GPO, Bangalore; and

(e) if not, when these are likely to be installed?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI RAJESH PILOT): (a) Nil.

(b) The draft 8th Five Year Plan envisages installation of six such machines out of which two are slated for the year 1992-93. Orders are one such machine, to be installed at Bombay, were placed last year, which is also materialising this year.

(c) Nil.

(d) No, Sir.

(e) Bangalore has been projected as one of the metro cities for installation of mechanised sorting machine in the Department's 8th Plan proposals.

[*Translation*]

#### Investment by NRIs for development of Tourism

\*670. SHRI JEEWAN SHARMA: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether any request from non-resident Indians/institutions has been received by the Union Government for allowing investment for development of tourism in Kumaon region of Uttar Pradesh;

(b) if so, the details thereof;

(c) whether the Government have any scheme under consideration to attract more non-resident Indians for the development of tourism in this region; and

(d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO

SCINDIA): (a) and (b). No specific proposals have been received in the Ministry of Tourism from Non-Resident Indians for allowing investment for development of tourism in Kumaon region of Uttar Pradesh.

(c) and (d). With a view to attract foreign investment in the country, Non Resident Indians and Overseas Corporate Bodies (OCB's) predominantly owned by Non Resident Indians are permitted to invest up to 100% in hotels and tourism related industry with full benefits of repatriation of the capital invested and income accruing thereon. Automatic approvals are available for such investment with in specified parameters.

[*English*]

#### Super Thermal Power Projects

\*671. SHRIMATA RITA VERMA:  
SHRIMATI DIPIKA H.  
TOPIWALA:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the Government propose to set up super thermal power projects in the country;

(b) if so, the details thereof;

(c) the estimated cost of each of the project; and

(d) the time by which each of these projects is likely to be set up?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): (a) to (c). The details of the proposals cleared by the Central Electricity Authority (CEA) for setting up Super Thermal Power Projects to be executed by National Thermal Power Corporation (NTPC) in the Central Sector are as follows:-

Sl. No.	Name of the Scheme and State	Capacity (MW)	Latest Estimated Cost (Rs. Crores)
1	2	3	4
1.	Rihand STPS Extn. St. II Unit 3 & 4- U.P., Distt. Mirzapur.	2x500	1528.25 (IV Qtr/88)
2.	Vindhyachal STPS Extn. St. II- M.P., Distt. Sidhi	2x500	3595.57 (III Qtr/91)
3.	Chandrapur STPS St. I-Maharashtra, Distt. Chandrapur.	2x500	1746.40 (IV Qtr/88)
4.	Yamunagar STPS-Haryana, Distt. Yamuna-nagar.	4x210	2014.64 (III Qtr/91)
5.	Managalore STPS St. I, Karnataka, Distt. Dakshin Kannada.	2x210	1258.41 (III Qtr/91)
6.	Kayamkulam STPS St. I- Kerala.	2x210	1145.11 (III Qtr/91)

(d) The Commissioning schedule of these schemes will depend on the investment decision by the Government and tying up of essential inputs like environmental clearance, availability of funds etc.

#### **Handing over IISCO to TISCO**

\*672. SHRI PIUS TIRKEY: Will the Minister of STEEL be pleased to state:

(a) whether the Government propose to hand over the Indian Iron and Steel Company Limited to the Tata Iron and Steel Company;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Government also propose to transfer 49 per cent of its equity to a non-resident Indian; and

(d) if so, the terms and conditions thereof?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV): (a) to (d). As directed by the Ministry of Finance and Planning Commission in the course of examination of the proposal for Modernisation of the Burnpur Steel Works of Indian Iron & Steel Company (IISCO), SBI Capital Markets Limited (SBI-CAP) has been retained to fully explore the possibilities of private participation in IISCO and for advising SAIL thereon.

SBI-CAP are in touch with the possible private (Indian, non-resident Indian and foreign) participants including TISCO and Caparo Group Limited, with which Shri Swaraj Paul, a non-resident Indian, is associated. Government are yet not aware of the details of the proposals made by the private parties.

SBI-CAP's report is expected to be received by SAIL in May, 1992. An appropri-

ate decision on private participation in IISCO will be taken after the report is received and examined fully.

#### **Subsidy to farmers**

\*673. SHRI N.K. BALIYAN:  
SHRI ANNA JOSHI:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether any subsidy is being given by the Government to the farmers for purchase of sprinkler irrigation equipments;

(b) if so, the details thereof;

(c) whether the Government propose to enhance the amount of subsidy in view of high cost of equipments; and

(d) if not, the reasons therefor?

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

(b) Central Government is giving financial assistance to States for providing subsidy to farmers for purchase of sprinkler irrigation equipments under various Centrally Sponsored Schemes such as Intensive Cotton Development Programme, Oil Seeds Production Programme and National Pulses Development project.

(c) and (d). There is no such proposal.

#### **Filling up posts of Executive Engineers**

6998. SHRI SHASHI PRAKASH: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of regular and adhoc vacancies filled up the grade of executive